

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 5460 of 2015
With
W.P.(S) No. 6245 of 2014

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

16/29.06.2020 Through V.C.

Learned counsel for the petitioners seeks sometime as Mr. Anil Kumar Sinha, learned Senior Counsel is engaged in these cases.

In view of the aforesaid submission, put up these cases on 13th July, 2020 under the same heading.

(Deepak Roshan, J.)

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